

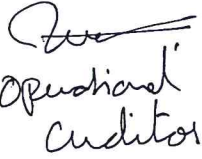

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/147/IB/2018  
NAME OF THE PETITIONER : BAVANI SECURITY & NIGHT PATROL  
NAME OF THE RESPONDENTS : MADRAS FERTILIZERS LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	R. RAGAVENDRAN	 Operational Auditor	
	Geethanjali T for Aiyar & Dolia	Respondent	Geethanjali T

**ORDER**

Counsels representing both the parties are present. Counsel for respondent submitted that they filed a memo alongwith copy of the order of Supreme Court vide Appeal Nos. 12031/2018 wherein directions were given to the petitioner to move the High Court by filing an application for review of the order. Counsel for respondent stated that they have filed an application before the Hon'ble High Court vide SR No.43143 which is yet to be numbered and prayed for time to make submissions. Counsel for petitioner had no objection in granting a short time to the respondent. Considering the submissions of both the sides, time is enlarged at request. Put up on 09.07.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)